

**LEPERS (DELHI, ANDAMAN AND NICOBAR ISLANDS,
LAKSHADWEEP, DADRA AND NAGAR HAVELI AND
CHANDIGARH REPEAL) ACT, 1983**

47 of 1983

[30th December, 1983]

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An Act to provide for the repeal of the Lepers Act, 1898, as in the Union Territories of Delhi, Andaman and Nicobar Islands, Lakshadweep, Dadra and NagarHaveli and Chandigarh. BE .it enacted by Parliament in the Thirty-fourth Year of the Republic of India as follows :-

1. Short title :-

This Act maybe called THE LEPERS (DELHI, ANDAMAN AND NICOBAR ISLANDS, LAKSHADWEEP, DADRA AND NAGAR HAVELI AND CHANDIGARH REPEAL) ACT, 1983.

2. Repeal of Act 3 of 1898 :-

The Lepers Act, 1898, as in force in the Union Territories of Delhi, Andaman and Nicobar Islands, Lakshadweep, Dadra and Nagar Haveli and Chandigarh, is hereby repealed.